

ITEM NO.3

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 15336/2023

(Arising out of impugned final judgment and order dated 25-05-2023 in A482 No. 21174/2018 passed by the High Court of Judicature at Allahabad)

PRAMOD KUMAR

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(IA No. 231270/2023 - EXEMPTION FROM FILING O.T.)

Date : 30-04-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Ms. Shashi Kiran, AOR (N.P.)

For Respondent(s) Mr. Sharan Dev Singh Thakur, A.A.G.
Ms. Ruchira Goel, AOR
Mr. Siddharth Thakur, Adv.
Ms. Arushi Singh, Adv.
Mr. Sharanya Sinha, Adv.
Mr. Adit Jayeshbhai Shah, Adv.
Mr. Mustafa Sajad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. None present for the petitioner.
2. List in the next week.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
COURT MASTER